

FORM 16
[THE DESIGNS ACT, 2000]
APPLICATION FOR CERTIFIED COPY OF THE REGISTERED DESIGN
[See section 17(2)]

²[For Fee see First Schedule]

¹Insert name, address and nationality.

I/We^a,.....
.....

³Insert number and class of design.

hereby request you to furnish me (or us) a certified copy of the following design.

Design No.^b.....Class.....

⁴Insert the name of proprietor of the Design.

In the name of^c.....
.....

My/Our address for service in India is—
.....
.....

Dated this..... day of20.....

⁵To be signed by the applicant(s) or authorised agent.

(Signed)^d.....

To
The Controller of Designs,
The Patent Office,